

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No207
C.P. (IB)/188(AHM)2023

Proceedings under Section 7 IBC

IN THE MATTER OF:

MERCEDES-BENZ FINANCIAL SERVICES INDIA PRIVATE
LIMITED
VS
M/S.EMERALD LUXURY CARS LLP

.....Applicant

.....Respondent

Order delivered on 14/09/2023

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. S Namasivayam, Adv.
For the Respondent :

ORDER

Ld. Counsel Mr. S Namasivayam appears for the applicant. Issue notice to the respondents.

List for further consideration on 26.10.2023

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)